

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/105(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	PENGUINE HOSPITALITY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] For the Liquidator
Mr. Sudipta Ghosh, Adv.]

ORDER

1. Ld. Counsel for the present.
2. Ld. Counsel appearing for the Liquidator states that the Progress Report has been filed.
Which is under scrutiny. She seeks some time to clear it.
3. At request, time is allowed.
4. Post this matter again on **14.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)